### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO: 2732 TO BE ANSWERED ON 17.03.2025

#### Vacancies in CPCB and SPCBs

#### 2732. SHRI AZAD KIRTI JHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Indian Institute of Public Administration in 2016 had recommended the recruitment of an additional 207 officials to address the increased administrative burden on the Central Pollution Control Board;
- (b) if so, the details thereof and the action taken/proposed to be taken by the Government in this regard;
- (c) whether there are any vacancies of the sanctioned posts in the Central Pollution Control Board (CPCB) and State Pollution Control Board (SPCB); and
- (d) if so, the details thereof?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) & (b): A detailed work study was conducted by Indian Institute of Public Administration (IIPA) which recommended creation of 207 new posts in Central Pollution Control Board (CPCB). Out of these, 80 posts were created and operationalized in Central Pollution Control Board (Annexure-I) with the approval of Department of Expenditure, Ministry of Finance.
- (c) & (d): Total 131 posts out of total 603 sanctioned posts are vacant in CPCB, as on 01.03.2025, the details are given as **Annexure-II.** Total 5671 posts out of 11,562 sanctioned posts are vacant in SPCBs / PCCs. The details are given as **Annexure III**.

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## Annexure-I

Sl. No.	Name of post	Level of Post	No. of post proposed	No. of posts agreed Created and operationalized in CPCB
1	Scientist G	Level-14	2	0
2	Scientist F	Level-13A	11	0
3	Scientist E	Level-13	3	02
4	Additional Director (Law)	Level-13	1	0
5	Scientist D	Level-12	11	06
6	Senior Law Officer	Level-12	2	0
7	Scientist C	Level-11	20	10
8	Law Officer	Level-11	2	01
9	Scientist B	Level-10	50	20
10	Procurement Officer	Level-10	1	0
11	Accounts Officer	Level-10	3	02
12	Assistant Law Officer	Level-7	10	06
13	Assistant Accounts Officer	Level-7	4	03
14	Senior Scientific Assistant	Level-6	14	07
15	Technical Supervisor	Level-6	2	02
16	Senior Technician	Level-6	5	0
17	Junior Scientific Assistant	Level-6	28	0
18	Junior Technician	Level-4	1	01
19	Senior Laboratory Assistant	Level-4	9	06
20	Junior Lab Assistant	Level-2	14	07
21	Field Attendant	Level-1	14	07
	Total		207	80

## Annexure-II

Details of Sanctioned Posts & 131 vacant posts in CPCB

S.No.	Name of the Post	Sanctioned Posts	Filled	Vacant Post
1	Scientist 'F'		10	-
2	Scientist 'E'	205	48	-
3	Scientist 'D'		15	-
4	Scientist 'C'		33	-
5	Scientist 'B'		76	23
6	Senior Law Officer	01	01	-
7	Sr. Administrative Officer	01	01	-
8	Administrative Officer	07	07	-
9	Law Officer	03	02	01
10	Assistant Law Officer	08	06	02
11	Assistant Director (OL)	01	01	-
12	Accounts Officer	04	03	01
13	Assistant Accounts Officer	08	06	02
14	Section Officer	10	10	-
15	Private Secretary	19	03	16
16	Senior Technical Supervisor	09	04	05
17	Draughting Supervisor	01	01	-
18	Senior Scientific Assistant	66	58	08
19	Senior Translator	01	01	-
20	Technical Supervisor	16	11	05
21	Assistant	18	11	07
22	Data Processing Assistant	04	04	-
23	Senior Draughtsman	01	00	01
24	Stenographer Grade-I	02	02	-
25	Accounts Assistant	08	04	04
26	Junior Translator	02	01	01
27	Publication Assistant	01	01	-
28	Junior Technician	08	05	03
29	Senior Laboratory Assistant	35	24	11
30	Junior Laboratory Assistant	38	34	04
31	Field Attendant	14	13	01
32	Upper Division Clerk	22	12	10
33	Lower Division Clerk	22	15	07
34	Multi-Tasking Staff Grade-I	16	15	01
35	Driver Special Grade	01	00	01
36	Driver Grade-I	06	02	04
37	Driver Grade-II	02	01	01
38	Driver (Ordinary Grade)	10	08	02
39	Data Entry Operator Grade-I	02	02	-
40	Data Entry Operator Grade-II	06	05	01
41	Stenographer Grade-II	03	-	03
42	Multi-Tasking Staff	22	16	06
14	Total	603	472	131

Status of posts sanctioned and vacancy in SPCBs

CN	SPCBs	Posts		
S.No.		Sanction	Vacancy	
1.	Andhra Pradesh	291	204	
2.	Arunachal Pradesh	27	0	
3.	Assam	265	31	
4.	Bihar	127	30	
5	Chhattisgarh	328	204	
6	Goa	140	13	
7	Gujarat	430	260	
8.	Haryana	450	273	
9.	Himachal Pradesh	375	149	
10	Jharkhand	271	198	
11	Karnataka	723	437	
12	Kerala	434	25	
13	Madhya Pradesh	1228	783	
14	Maharashtra	839	366	
15	Manipur	119	75	
16	Meghalaya	152	71	
17	Mizoram	14	4	
18	Nagaland	17	0	
19	Odisha	463	273	
20	Punjab	652	309	
21	Rajasthan	808	488	
22	Sikkim	11	11	
23	Tamil Nadu	1118	493	
24	Telangana	230	104	
25	Tripura	28	4	
26	Uttarakhand	130	79	
27	Uttar Pradesh	732	339	
28	West Bengal	308	128	
	Sub-Total (A)	10710	5351	

## **Status of Posts in Pollution Control Committees**

S.No.	PCCs	Posts		
		Sanction	Vacancy	
1.	A&N	9	3	
2.	Chandigarh	9	1	
3.	DNHⅅ	12	10	
4.	Delhi	344	153	
5.	Jammu & Kashmir	445	139	
6.	Ladakh	16	11	
7.	Lakshadweep	5	0	
8.	Puducherry	12	3	
	Sub-Total (B)		320	
	Total (A+B)	11562	5671	